## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:3252 ANSWERED ON:28.07.2009 NATIONAL ROAD SAFETY AND TRAFFIC MANAGEMENT BOARD Dharmshi Shri Babar Gajanan

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to set up a National Road Safety and Traffic Management Board in pursuance to the recommendation of the Committee on Road Safety and Traffic Management;
- (b) if so, the present status of the proposal alongwith the time by which the said Board is likely to be set up;
- (c) whether the Union Government has requested the States to set up similar Boards in their States;
- (d) if so, the response of the States in this regard, State-wise; and
- (e) the steps taken by the Union Government to improve the public transport system in the country?

## **Answer**

THE MINISTER OF STATE IN THEMINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

- (a) Yes, Sir.
- (b) The Committee of Secretaries (CoS) and the Expenditure Finance Committee (EFC) have already agreed to the proposal of creation of the National Road Safety and Traffic Management Board recommended by Sundar Committee. A draft Cabinet Note in this regard has been circulated to the concerned Ministries/Departments seeking their comments. Since the procedure involved for creation of the National Road Safety and Traffic Management Board through an Act of Parliament is quite lengthy and depends on the observation/decision of appropriate authorities such as Union Cabinet, Parliament etc., no definite timeframe for creation of the Board can be envisaged at this stage.
- (c)&(d) The proposed National Road Safety and Traffic Management Bill suggested by Sundar Committee also envisages enabling provision to create similar State Level Road Safety and Traffic Management Boards for the States. The report was circulated to all the states/UTs for their comments and was also discussed with the States in various meetings. The State Governments have endorsed the report of Sundar Committee. As such, the States have not been requested separately to create similar Boards in their States;
- (e) The State Governments are responsible for providing efficient and well coordinated public transport in their respective States. However, keeping in view the precarious financial position of various public transport institutions such as State owned Road Transport Undertakings, Planning Commission has allocated funds in the 11th Five Year Plan for providing central assistance to the States for strengthening public transport system in the country. Planning Commission has also given its in-principle approval on a draft scheme prepared by this Ministry.